RSRR: CALL FOR BLOGS: ROLLING SUBMISSIONS

"EXPLORING THE CHALLENGES TO CRIMINAL JUSTICE ADMINISTRATION"

ABOUT RGNUL STUDENT RESEARCH REVIEW (RSRR)

The RGNUL Student Research Review Journal is a bi-annual, student-run, blind peer reviewed, flagship journal based at Rajiv Gandhi National University of Law, Punjab. It has been founded with the objective of facilitating arguments in black and white. Legal Research skills form the core of the learning process in any dimension of law.

ABOUT THE BLOG

RSRR, in 2017, began with its Blog Series which provides a platform for critically analysing contemporary and unexplored legal issues. The RSRR Blog Series was named one of the top 35 Constitutional Law Blogs by <u>Feedspot</u>. It has been chosen from thousands of options based upon the relevance and influence of the blog, among other factors.

CALL FOR BLOGS

The RSRR Blog Series invites submissions from students, academicians, lawyers and other professionals from the legal fraternity on rolling basis on the theme "Exploring the Challenges to Criminal Justice Administration". The submission may deal with any contemporary issue within the broad theme. The selected blogs will be published on the website of RSRR.

By the means of this series, we aim to increase dialogue and discourse on the pressing issue of the shortcomings in criminal justice systems around the world. Since criminal justice administration pivots around the core processes of crime detection, adjudication and correction of criminal conduct, it affects the criminal justice system at large. Hence, it has become imperative to address the administrative lacunae in the legal framework.

SUBMISSION GUIDELINES

- 1. All submissions must be in Garamond, font size 12, spacing 1.5.
- 2. Referencing:
 - Manuscripts must include hyperlinks for relevant legal sources and other information, including any laws, facts or other legal documents which are mentioned.
 - The Hyperlinks must only link to legal or reliable/respected news sources. Derivation
 or interpretations of the existing literature should preferably be endnoted to give due
 credit to the original author.

Relevant legal sources that cannot be accessed online may be endnoted. The endnotes

should be in Garamond 10, single-spaced. A recognized, uniform style of citation is

necessary for acceptance.

3. Word limit for each post is 1500-1800 words (exclusive of endnotes).

4. Authors are required to provide an abstract of 100-150 words along with keywords that

represent the essence of the submission. The abstract is to be submitted along with the article

itself.

5. The entries should be submitted only in .doc/.docx format.

6. Entries that will be selected after the review stages shall be published on the RSRR Website.

7. E-certificates will be awarded to the authors of each published blog.

8. Co-authorship of a maximum of **2 persons** is permitted.

9. The author(s) bear sole responsibility for the accuracy of facts, opinions or views stated in

the submitted Manuscript.

10. In case of plagiarism found in the contents of the submitted manuscript, the manuscript

shall be subject to rejection.

11. Copyright of all blog posts shall remain with RGNUL Student Research Review

12. All moral rights shall vest with the author(s).

13. The manuscripts not abiding to the above guidelines are liable to be rejected.

SUBMISSION PROCEDURE

All the submissions must be submitted through the **Google Form**.

CONTACT

In the case of any query, mail us at submissionsrslr@rgnul.ac.in

RSRR website can be accessed here

Previous Blog Series are available *here*

Furthermore, the following people can be contacted:

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